

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.21/(MAH)/2015  
CA No. 24/2017 & 25/2017

CORAM:


Present: SHRI M. K. SHRAWAT  
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017


NAME OF THE PARTIES: Mr. Madhavlal Pittie  
V/s.  
M/s. Bachhraj & Co. Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Mr. Zol Anshyaiguo, Mr. Ashish Konech, Mr. Ashay Jedge. i/b. Crawford Bayley & Co	Advocate for Petitioner	
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2.	Mr. Suresh Parekh Mr. Janak Dwarkadas <del>Mr. Suresh Parekh</del> Mr. Sharan Jagtiani Mr. Aditya Thakkar Mr. B.V. Mehla Mr. S.V. Mehta	Adv for Respondent No 5.	
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3.	Mr. Mustafa Doctor Mrs Sneha Phene Mr. Vishesh Malviya Ms. Anuja Abhyalax	Senior Counsel Counsel Advocate for Respondent No. 5 i/b m/s Federal and Respondent	
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**ORDER**

**C.A. 24/2017 and 25/2017 In T.C.P.No. 21/397-398/CLB/MB/MAH/2015**

1. The Learned Representative of both the sides are present.
2. By consent adjourned to **16.08.2017 at 2.30 PM.**
3. Registry is directed to comply the directions dated 21.06.2017.

Sd/-

**Dated: 19.07.2017**

**M.K. Shrawat**  
**Member (Judicial)**